

OPEN COURT

CENTRAL ADMINISTRATIVE TRIBUNAL
ALLAHABAD BENCH : ALLAHABAD

Original Application No.845 of 2003.

Allahabad, this the 27th day of October, 2006.

Hon'ble Mr. P.K. Chatterji, Member-A

Smt. Chhaya Dutta
 W/o Sh. S.N. Dutta
 R/o 118, New Mohal
 Mugalsarai,
 District- Chandauli.

...Applicant.

(By Advocate: Shri A. Rajendra)

Versus

1. The Union Of India,
 Through Secretary,
 Railway Board, New Delhi.
2. The General Manager,
 East Central Railway, Hazipur.
3. The General Manager,
 Eastern Railway, Kolkata.
4. The Chief Personnel Officer,
 East Central Railway, Hazipur.
5. The Chief Personnel Officer,
 Eastern Railway, Kolkata.
6. The Divisional Railway Manager,
 East Central Railway, Mugalsari.
7. Sr. Divisional Personal Officer,
 East Central Railway, Mugalsari.
8. Sr. Divisional Personal Officer,
 Eastern Railway, Asansol.
9. Principal,
 Eastern Railway Inter College,
 Now Eastern Central Railway Inter College
 Mugalsari, District Chandauli.

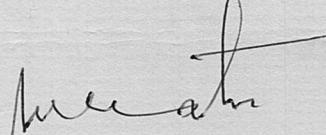
... Respondents.

(By Advocate : Shri K.P. Singh)

Meath

ORDER

Shri A. Rajendra, learned counsel for the applicant says that he is not interested to pursue this OA and he would like to withdraw the same. Accordingly, the OA is dismissed as withdrawn.



Member-A

RKM/